## RAJYA SABHA [13 December, 2006]

SHRI RAHUL BAJAJ: Thank you, Sir, for giving me the opportunity to ask, for the first time, a Starred Question. ...(Interruptions)... I am grateful to the hon. Minister for a very detailed reply, with four annexures. He has rightly said in his reply that works need to be taken up, correctly Sir, with emphasis on unskilled workmen. My point is, it is important to give work rather than only wages. Of the information provided, how much work or employment has been given which is productive, with work, and how much only wages, without any work.

श्री सभापति: ठीक है। Question Hour is over ...(Interruptions)...

## WRITTEN ANSWERS TO STARRED QUESTIONS

## Inclusion of Rajasthani language in the Eighth Schedule

\*301. DR. ABHISHEK MANU SINGHVI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have considered the unanimous resolution passed by the Rajasthan Vidhan Sabha to include Rajasthani language in the Eighth Schedule of the Constitution; and

(b) if so, the action/decision taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) Yes, Sir.

(b) Matter is under examination.

## Rajiv Gandhi Shramik Kalyan Yojana

\*307. SHRI SANTOSH BAGRODIA SHRI KALRAJ MISHRA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) what are the details regarding the target fixed for Rajiv Gandhi Shramik Kalyan Yojana for the year 2005-06;

(b) on what basis such a target was fixed;

(c) whether it is a fact that this Yojana has not been able to meet the annual target;